

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH

AT HYDERABAD

O.A.No.1233/99

Date of Order: 25.8.99

BETWEEN:

Chetla Satyanarayana .. Applicant.

AND

1. The Union of India,
Rep. by the Director General,
Dept. of Posts, Dak Bhavan,
New Delhi.
2. The Postmaster General,
Visakhapatnam Region,
Visakhapatnam.
3. The Superintendent of Post Offices,
Amalapuram Division, Amalapuram,
E.G.Dist., A.P.
4. The Assistant Superintendent of
Post Offices, Amalapuram Division,
Amalapuram, E.G.Dist. .. Respondents.

Counsel for the Applicant .. Mr.C.Narender

Counsel for the Respondents .. Mr.P.Phalguna Rao

CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER(ADMN.)

HON'BLE SHRI B.S.JAI PARAMESHWAR: MEMBER (JUDL.)

O R D E R

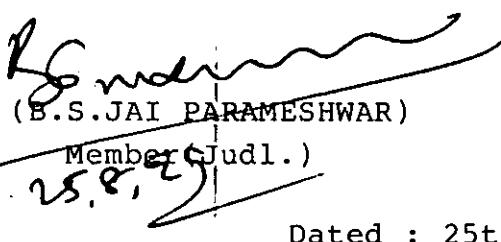
(As per Hon'ble Shri R.Rangarajan, Member(Admn.))(

Mr.C.Narender, learned counsel for the applicant
and Mr.P.Phalguna Rao, learned standing counsel for
the respondents.

.. 2 ..

2. When the OA was taken up for hearing we found that there appears to be no merit in this OA. However, the learned counsel for the applicant is withdrawing this OA. permission is granted.

3. The OA is disposed of as withdrawn. No costs.


(B.S.JAI PARAMESHWAR)

Member (Judl.)

25.8.99


(R.RANGARAJAN)

Member (Admn.)

Dated : 25th August, 1999

(Dictated in Open Court)


Amulya

sd

1st AND II nd COURT

15/9

COPY TO:-

1. HDHND
2. HRRN M (A)
3. HBSJP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD;

THE HON'BLE MR. JUSTICE D.H. NASIR

VICE CHAIRMAN

THE HON'BLE MR.R. RANGARAJAN

MEMBER (ADMN)

THE HON'BLE MR.B.S. JAI PARAMESHWAR

MEMBER (JUDL)

ORDER DATE: 25/8/99

MA/RA/CP. NO

IN

NO. 1233/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

D.A. CLOSED

(8 copies)

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

केन्द्रीय प्रशासनिक विधिकरण
Central Administrative Tribunal
शेषण / DESPATCH

- 9 SEP 1999

हैदराबाद न्यायपीठ
HYDERABAD BENCH